

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-54 OF 2020**

Roshan Luke Mathias ... Petitioner
Vs
State of Goa & Ors. ... Respondents

Shri C.A. Ferreira with Shri D. Zaveri, Advocate for the Petitioner.
Shri D. Pangam, Advocate General with Ms. M. Correia, Additional
Government Advocate for Respondents No.1,5,6,8 & 9.
Shri R. Chodankar, Advocate for Respondent No.2.
Shri Shivan Desai with Ms. M. Gomes Pereira, Advocate for Respondent
No.3.
Shri H.D. Naik, Advocate for Respondent No.4.
Shri Pankaj Vernekar, Advocate for Respondent No.7.
Shri A.D. Bhobe, Advocate for Respondent No.10.

**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.**

Date :- 23rd JUNE 2020

P.C. :

The learned Counsel for respondents no.2 & 4 seek one week's time
to file reply.

2. Post the matter in the next week.

3. In the meanwhile, all the parties to the dispute may place on
record their pleadings including replies and rejoinders, if any, so that the
Court can take up the matter finally.

4. Interim relief to continue.

M.S. JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

NH